

SLP(C)No. 16260 OF 2004
ITEM No.13

Court No.11

SECTION XVI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.16260/2004

(From the judgement and order dated 07/04/2004 in FMA 389/03
of The HIGH COURT OF CALCUTTA)

STATE BANK OF INDIA & ANR.

Petitioner (s)

VERSUS

BELA BAGCHI & ORS.

Respondent (s)

(With prayer for interim relief and office report)

Date : 10/01/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)

Mr. Sanjay Kapur, Adv.

For Respondent (s) Mr. Ashok Kumar Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Four weeks' time is granted to file counter affidavit in respect of respondent nos. 1 and 2, as prayed for.
List thereafter.

(Shashi Sareen) (Vijay Aggarwal)
Court Master Court Master